

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27941/2008

(From the judgement and order dated 05/04/2007 in DBCSA(Writ)  
No. 368/2007 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

ASHOK KUMAR JAIN

Petitioner(s)

VERSUS

RAJASTHAN PUB.SER.COMM.TH.ITS CH. & ORS.

Respondent(s)

Date: 13/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. Syed Hasan Isfahani, Adv.  
Mr. Sarad Kumar Singhania, Adv.

For Respondent(s)  
Mr. Milind Kumar, Adv.

UPON hearing counsel the Court made the following  
ORDER

List for final disposal in the month of April, 2010.  
Counter-affidavit to be filed within eight weeks. Rejoinder-  
affidavit to be filed within eight weeks thereafter without  
further extension of time.

(Pawan Kumar)

(M.S. Negi)

Court Master

Court Master